## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/13/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/92/2017

NAME OF THE PETITIONER

: VV IRON AND STEEL CO. PVT LTD

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. Srivam

2 R. SRIDHAR

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## **ORDER**

Heard the counsel for the applicant. Dy.Registrar of the Registrar of Companies present. Order is reserved.

-sel r

K Anantha Padmanabha Swamy Member (Judicial)

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